

(b) whether Government make any medicinal use of them;

(c) if not, whether Government contemplate to prepare a plan for their effective use in this regard; and

(d) if so, the details thereof

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) There are over 300 hot-springs in India.

(b) No, but they are frequented by the public.

(c) and (d). The possibility of developing a Spa at Sohna (Gurgaon) was investigated but the project was not considered worthwhile. A proposal to develop the Rajgir hot-springs was abandoned because of legal difficulties. There is no other proposal in the matter.

Irrigation Schemes of Maharashtra

6892. **Shri D. S. Patil:**
Shri R. D. Bhandare:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Central Government have not cleared many irrigation Schemes which Maharashtra State has proposed; and

(b) if so, the details of the schemes which are pending for clearance?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). All schemes included in the three Plans have been cleared.

Central Assistance for Roads

6893. **Shri A. K. Gopalan:**
Shri P. Gopalan:
Shri Jyotirmoy Basu:
Shri C. K. Chakrapani:
Shrimati Suseela Gopalan:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission have now stated that the pattern of Central assistance

for roads of economic or Inter-State importance will generally be 1/3rd grant of the total outlay, the remaining 2/3rd being shared by the participating States;

(g) whether Government are aware that this decision will create heavy financial liability for the State Governments; and

(c) if so, the steps Government propose to take to help the State Governments in this matter?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Under the approved pattern of Central assistance to States for the Centrally Sponsored Schemes "Roads of inter-State and economic importance", about 1/3rd of the total outlay will generally be met through Central grant, the remaining 2/3rd being shared by participating States. For important bridges, the pattern of assistance will be considered individually.

(b) and (c). The pattern of assistance was conveyed to the State Governments after it was approved by the Sub-Committee of the National Development Council which included representatives of State Governments. No further action is considered necessary at this stage.

Edamalayar Hydro-Electric Project

6894. **Shri A. K. Gopalan:**
Shri P. Gopalan:
Shri C. K. Chakrapani:
Shri Jyotirmoy Basu:
Shrimati Suseela Gopalan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have formulated proposal for the Edamalayar-Hydro-Electric Project on Edamalayar River; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.